

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3107/2020

This the 02nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Sanjay Koul Age 59 years, S/o Shamboo Nath Koul, R/o H. No. 80, Sec-2, Pampose Colony, Janipur, Jammu.
2. Sanjay Trisal Age 58 years, S/o Late Sh. P. N. Trisal, R/o H. No. 10, Sec-I, Vikas Nagar, Sarwal, Jammu.
3. Surinder Raina, Age 55 years, S/o Late Sh. Nath Jee Raina, R/o H. No. 41, lane No. 1, Roop Nagar, Enclave Jammu.

.....Applicants

(Advocate:- Mr. Ajay Vaid-**Not Present**)

Versus

1. Union Territory of Jammu and Kashmir, through Commissioner/Secretary PHE/I&FC Department, Civil Secretariat, Jammu.
2. Chief Engineer, Irrigation & Flood Control, Jammu.
3. J&K Economic Reconstruction Agency, 2nd Floor JKPCC Building, Rail head Complex Jammu, Through its Chief Executive Officer.
4. Project Manager, Hydraulic J&K ERA Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference.

2. On the last listed date also i.e. 16.02.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e., 02.03.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**